

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 140 OF 2015 &
IA NO. 263 OF 2016**

Dated: 17th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Jaipur Metro Rail Corpn. Ltd.

...Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Nimesh Jha

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Mr. Elangbam Premjit Singh
Ms. Himanshi Andley for R.1

Ms. Megha Karnwal for R.2 to 4

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **30.05.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt